- (a) whether Goernment's attention has been drawn to the news item captioned "Distortion in India's! Foreign Trade" appearing in the Hindustan Standard of September 15, 19J2;
- (b) whether India's balance of trade has lately entered a critical phase if so, the details in this regard; and
- (c) what steps have been taken by Government to boost exports ?

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA): (a) Yes, Sir.

- (b) No, Sir.
- (c) Government have taken a number of measures to boost exports. These measures include supply of imported raw materials through replenishment licensing, removal of capacity constraints and stepping up of export production, abolition/reduction of export duties and it is fully alive to the situation.

EVASION OF EXCISE DUTY BY HAND-OPERATED TEXTILE PROCESSING UNITS

602. SHRI S. B. BOBDEY: SHRI A. G. KULKARNI: SHRI V. R. PARASHAR:

Will the Minister of FINANCE be pleased to state:

- (a) whether Government have seen press reports regarding large-scale evasion of excise duty by hand-operated textile processing units;
- (b) the number of hand-operated textile units registered with the excise authorities and their capacity and excise duty collected from them for the years 1970-71 and 1971-72?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) One press report in the Economic Times of 12th August, 1972 has come to Government's notice alleging avoidance of processing duty

by art silk mills by making wrong submission that their products are hand-processed. Inquiries so far made in regard to this allegation show that it is not correct. If, however, any specific instance is brought to the notice of the Government necessary action will be taken.

(b) Art silk fabrics processed without the aid of power or steam, in other words hand-processed, are exempt from whole of the Central Excise duty leviable thereon, and therefore, the question of duty being realised in respect of such fabrics does not arise.

Units undertaking such hand-processing are not required to take out Central Excise licence, and therefore, information regarding their capacity is not available.

मैसर्स मारुति लिमिटेड के अंशद्यारः

*603. श्री दत्तोपन्त ठेंगड़ी ुंडा० भाई महावीर श्री मान सिंह वर्मा : श्री वीरेन्द्र कुमार सखलेखा : श्री रत्तन लाल जैन :

क्या कस्पती काय मंत्री यह बताने की कृपा करेंग कि:

- (क) मैंसर्स मारुति लिमिटट के 1000 से अधिक अंग खरीदने वाले व्यक्तियों के नाम क्या हैं:
- (ख) सरकारी तथा अर्घ-सरकारी वितीय संस्थानों तथा बेंकों से मसर्स मास्ति लिमि-टेंड को अब तक कितना ऋण मिला है ; और ∤
- (ग) अन्य किन-किन कार विनाने का इरादा रखने वाली कम्पनियों को इस प्रकार की सुविवायें प्राप्त हुई हैं?